

By e-mail.

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-38/1995/ 5766 /A

From :- Shri S. Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To,  
Shri Alokeshwar Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldoi.

Dated Guwahati the 3<sup>rd</sup> October, 2018

Sub: **Extension of Commuted Leave.**

Ref:- Your letter dated 21.09.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for extension of commuted leave for another 45 days w.e.f. **20.09.2018 to 03.11.2018**, with head quarter leave permission has been granted / rejected.

Your's faithfully,

  
**Deputy Registrar (Admn.-I).**



Memo NO.HC.VII-38/95/\_\_\_\_\_/A, dated.

Copy to:-

The Principal Accountant General (A&E), Assam, Guwahati, for information.

  
**Deputy Registrar (Admn.-I).**